GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 495

TO BE ANSWERED ON FRIDAY, THE 20TH JULY, 2018 ASHADHA 29, 1940 (SAKA)

Prevention of Money Laundering Act

495. SHRI P. NAGARAJAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is in the process of making amendments to the Prevention of Money Laundering Act (PMLA); and
- (b) if so, the details thereof and the reasons therefor?

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) No such proposal is currently under consideration of the Government.
- (b) Not applicable.